



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No.113/2025/EZ
Hemanta Kumar Panda ... Applicant
Versus
State of Odisha & Ors. ... Respondents

AFFIDAVIT OF COMPLIANCE

I, Hemanta Kumar Panda, aged about 59 years, S/o Late Nanda Kishor Panda, residing at At-Tikrapara, PO/Dist- Bolangir, Odisha, PIN-767001, do hereby solemnly affirm and state truthfully as follows:

1. Background

That the Hon'ble Tribunal, by its Order dated 22.07.2025, granted me five weeks' time to collect more information to verify whether tree felling was legal or illegal, as alleged in my present Original Application.

2. Efforts Made

That In compliance with the Hon'ble Tribunal's order; I have sincerely and honestly attempted to gather the required information by approaching the Office Of the following authorities on the same date (22.07.2025) and thereafter through RTI.

- i) Divisional Forest Officer, Bolangir, Odisha - ANNEXURE 1 [PAGE NO. → 5 to 7]
- ii) Chief Engineer, National Highway, Bhubaneswar, Odisha - ANNEXURE 1 [PAGE NO. → 9 to 10]
- iii) BDO, Panchayat Samiti, Khaprakhol (Block Office), Bolangir District, Odisha - ANNEXURE 1 [PAGE NO. 11 to 12]
- iv) Chief Construction Engineer Roads & Building Circle, Bolangir, Odisha - ANNEXURE 1 [PAGE NO. 13 to 14]
- v) Superintending Engineer Roads & Building Division, Kantabanji, Bolangir, Odisha - ANNEXURE 1 [PAGE NO. 15 to 16]

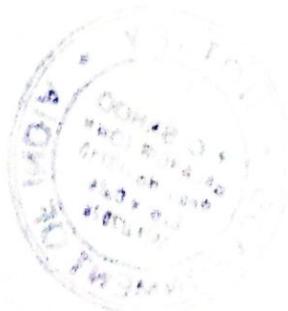
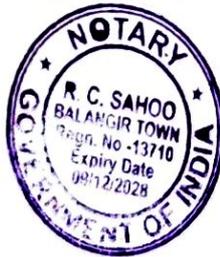
That For this purpose, I have submitted RTI Applications under the RTI Act, 2005 and to obtain documents and records related to:

- (a) Permission for felling of trees
- b) Legality of tree felling



Hemanta w Panda

Made Part





- (c) Any alternative method applied to decrease the tree felling
- (d) Compensatory afforestation
- (e) Legal compliance for tree felling and other applicable rules.

That my RTI request form was transferred to various offices by the Office of DFO, BOLANGIR but the O/o DFO has not given any reply though the DFO office is the nodal agency to give permission for tree felling as per the information given by the O/o OFDC Ltd.

3. That the only information provided was by OFDC Ltd., Bolangir C-KL Division, but the said information contains serious contradictions and discrepancies as compared to earlier RTI replies and records. In the earlier information filed with my Original Application, the number of trees felled down in last 5 year was about 15,000 (fifteen thousand). **Original Application, Page 11 of Annexure A**

5. However, as per the recent information from OFDC Ltd., tree felling orders were issued for about 12,500 (twelve thousand five hundred) trees, while compensatory plantation provision is mentioned only for about 6,000 (six thousand) felled trees into 2 times i.e 2:1 Compensatory afforestation.

6. This information is contradictory and incomplete because:

a) The numbers of trees differ significantly from earlier RTI replies.

Compensatory Afforestation (CA) in some cases CA is mentioned as only 2:1, and in some NH projects it is 10:1 and in some NH it is 2:1 without uniformity or clarity.

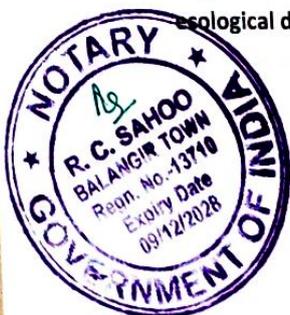
b) Copies of tree felling orders are provided, but no information has been given whether such permissions/orders were legally valid and duly approved under the Forest (Conservation) Act, 1980, and other applicable environmental norms.

c) The documents are silent about actual implementation and monitoring of compensatory afforestation with location.

d) Thus, the information provided by OFDC Ltd. is contradictory, incomplete, and raises doubts about the legality of the tree felling undertaken in Bolangir District in the last 5 years.

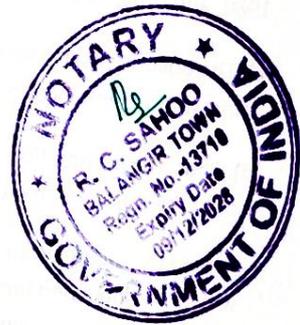
7. That the failure of the concerned authorities to provide complete and truthful information within the stipulated time shows administrative negligence towards an important environmental issue, which directly affects ecological balance, biodiversity, and sustainable development in my district.

8. That unless this Hon'ble Tribunal intervenes, there is a likelihood of continued large-scale illegal tree felling, without proper compensatory afforestation, thereby causing irreparable ecological damage.



Heromanta w Panda

Made Part .





PRAYER

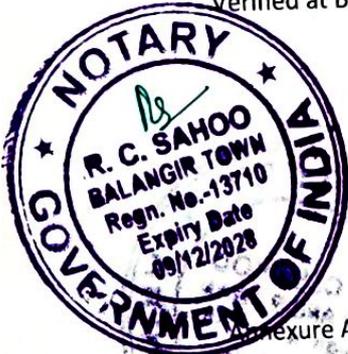
In view of the above facts and circumstances, I most respectfully pray before this Hon'ble Tribunal to:

- 1) Direct the concerned authorities, namely DFO Bolangir, PWD & NH Division Bolangir, Panchayat Samiti Khaprakhol, and OFDC Ltd. Bolangir C-KL Division, to submit complete, verified, and correct records/documents directly before the Hon'ble Tribunal regarding the tree felling permissions, compensatory afforestation plans, and compliance status.
- 2) Verify whether the tree felling already undertaken was done in accordance with law, and whether compensatory afforestation norms were properly followed.
- 3) Grant an interim order restraining any further roadside tree felling in Bolangir District until the legality and compliance of existing tree felling orders are verified to the satisfaction of this Hon'ble Tribunal.
- 4) Pass such other order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice, environment, and sustainable development.

VERIFICATION

I, Hemanta Kumar Panda, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief. Nothing material has been concealed there from.

Verified at Bolangir, this day of 2025.



Identified by me
 (Jyeshtha Pradhan)
 Adv. Bolangir
 Dt 29-8-25

Hemanta w. Panda.
 DEPONENT

ANNEXURE LIST

Annexure A - Copies of RTI applications submitted to various authorities (DFO, PWD, NH, Panchayat Samiti, OFDC).

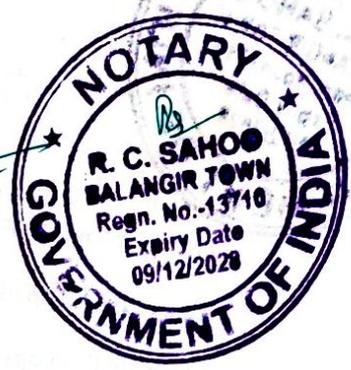
Annexure B - Copies of transfer of my request by the DFO Office to multiple offices.

Annexure C - Copy of reply received from OFDC Ltd., Bolangir C-KL Division (contradictory information)..

Hemanta w. Panda

AFFIDAVIT
 Hemanta Kumar Panigrahy having been
 identified by Sri. J.K. Dasgupta Advocate
 Solemnly affirm this 29th day of Aug 2022
 as before Sri R.C. Sahoo NOTARY, Balangir Town.
 Read over and explained the contents to the
 deponent who admitted to have understood
 correctly at the time of making this affidavit.

R.C. Sahoo
 NOTARY, Balangir Town.





Item No.02

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.113/2025/EZ

Hemanta Kumar Panda

Applicant(s)

Versus

State of Odisha & Ors.

Respondent(s)

Date of hearing: 22.07.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Hemanta Kumar Panda, in person (in Virtual Mode)

ORDER

1. Mr. Hemanta Kumar Panda, the Applicant in person, is present (in Virtual Mode). He prays that the matter may come up after five weeks to enable him to gather some more information with regard to the number of trees which have been planted in lieu of the trees which are alleged to have been cut as per information of the Divisional Forest Officer, Balangir, Odisha. He also wants to collect information as to whether the trees which have been cut as per the RTI information have been cut legally or illegally. Time as prayed is granted.
2. **List for admission on 03.09.2025.**

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

July 22, 2025,
Original Application No.113/2025/EZ
OM

Hemanta w Panda,

Ant RTI Application

ANNEXURE - 1

FORM - A

See Rule - 4 (1)

Application for Information under section 6 (1) of the Act		 22858225884
To		
The Public Information Officer Divisional Forest Officer, Balangir, Odisha		
1	Full name of the applicant	Hemanta Kumar PANDA
2	Name of the Father / Husband	Late NK Panda
3	Permanent Address	At-Tikrapara, Po/Dist-Bolangir, Odisha
4	Particulars in respect of Identity of the applicant	Adhar Card No - (567093813056)
5	Particulars of Information solicited	
(a)	Subject matter of information	Tree felling for road widening and different projects in Bolangir Forest Division area Of Odisha.
(b)	The period to which the information relates	30-06-2020 to 21-07-2025
(c)	Specific details of information required	<p>1) Copies of Environmental Clearance (EC) granted for road-widening or infrastructure projects that involved roadside tree felling in Bolangir District in last 5 years. Road wise necessary clearance may be given.</p> <p>2) Copies of Environmental Impact Assessment (EIA) reports or environmental management plans, if any, prepared before the tree felling for road widening in Bolangir District in last 5 year.</p> <p>3) Copies of any public hearing or public consultation minutes conducted prior to approval of tree felling or widening projects, as required under the EIA Notification, 2006.</p> <p>4) Details of nodal agency or authority that granted permission for roadside tree cutting and whether compensatory afforestation was mandated. The details of Compesatory afforestation against the tree felling for road</p>



widening in 5 year. Location wise details.

5) Copies of permissions granted under the Forest Conservation Act, 1980, if applicable, for any such project.

6) If no Environmental Clearance or EIA study was conducted, kindly provide a certified note or official communication stating the same for Road side tree felling in last 5 year in Bolangir District.

7) Copies of documents relating to the tree felling in last 5 year are legally permissible. Give the basis of legality. Road wise information may be given.

8) Copies of necessary permission given for Road side tree felling to widen the roads of Bolangir District with action taken on any violation in the last 5 years

9) Proposal for tree felling on a road where new plants were planted in the last 5 years.

10) If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-I and Stage-II forest clearance approval letters from MoEF&CC.

11) The alternative method examines and implemented to decrease the number of tree felling in the last 5 year. Give details. Point wise information may be given.

(d)	Whether information is to be sent by post or received in person	Email (bolhemanta.panda@gmail.com)
(e)	Contact No.	9437367999
(f)	Incase by post (ordinary, registered or speed)	
6	Address to which Information will be sent & in which form	At-Tikrapara, Po/Dist-Bolangir, Odisha,,Balangir MPL,Bolangir,Odisha
7	Has the information been provided earlier?	NO
8	Is this information not made available by the Public authority?	NO
9	Is this information not made available by the Public authority?	YES
10	Have you deposited application fee?	NO
11	Whether belongs to BPL category, have you furnished the proof of the same?	NO



2	Application Date	22/07/2025
Place : At-Tikrapara, Po/Dist-Bolangir, Odisha		Full Signature of the applicant
Date : 25/07/2025		Address

NOTE:- In view of the orders of the Hon'ble High Court, Orissa and orders of the Odisha Information Commission the existing practice of submission of print out Hard Copy of the Online filed RTI Application & Appeal by the citizen to the concern Public Authorities PIOs & FAA is withdrawn with immediate effect from the RTI online application (www.rtiodisha.gov.in) and also from the appeal facility for the citizen.

Herananta u. [Signature]



By e-mail

OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA, Phone & Fax: - 06652-195134 (O),

Email: - dfo.balangir@odisha.gov.inLetter No. 5542(5) /2F-RTI. / 2025Dated, Balangir, the 25 th, July, 2025

To,

The Public Information Officers,
 O/O the State Environment Impact Assessment Authority, Bhubaneswar.
 O/O the Superintendent Engineer of NH, Balangir and Kantabanji.
 O/O the Superintendent Engineer of R&B, Balangir and Kantabanji
 O/O the Superintendent Engineer of RD, Balangir
 O/O the DM, OFDC Ltd., Balangir (C-KL) Division.

Sub: - Transfer of R.T.I application dt.22.07.2025 of Shri Hemanta Kumar Panda under
 Section- 6 (3) of R.T.I Act, 2005.

Sir,

Enclosed please find herewith a copy of RTI application filed Shri Hemanta Kumar Panda, received in this office on dated.24.07.2025 which is self-explanatory. The information sought for by the applicant may be pertained to your Office. Therefore, in pursuance of the provisions laid down U/S 6 (3) of Right to Information Act, 2005. The copy of the application of Shri Hemanta Kumar Panda with its enclosure is transferred to you to provide information directly to the applicant after realization of requisite fees from him as per ORTI Rule, 2005 under intimation to this office within stipulated time period.

Encl: As above

Mamul
25-7-25
Public Information Officer
O/o Divisional Forest Officer
Balangir Forest Division

By email:-bolhemanta.Panda@gmail.comMemo no. 5543 /2F Dtd. 25/07/25

Copy forwarded to Shri Hemanta Kumar Panda, S/o-Nanda Kishor Panda, At/PO-Tikrapada PO-Balangir, Dist.-Balangir, Pin-767001, for information and necessary action. He is requested to make all further contact/ Correspondence in this regard with the above PIO concerned and receive require information if available with them.

Mamul
25-7-25
Public Information Officer
O/o Divisional Forest Officer
Balangir Forest Division.

Hemanta w Panda



Ant RTI Application

FORM - A

See Rule - 4 (1)

Application for Information under section 6 (1) of the Act		 RTI25240586
To	The Public Information Officer Chief Engineer, National Highway, Bhubaneswar, Odisha	
1	Full name of the applicant	Hemanta Kumar PANDA
2	Name of the Father / Husband	Late NK Panda
3	Permanent Address	At-Tikrapara, Po/Dist-Bolangir, Odisha
4	Particulars in respect of Identity of the applicant	Adhar Card No - (567093813056)
5	Particulars of Information solicited	
(a)	Subject matter of information	Related to road widening & tree felling in last 5 year in all the Divisional office jurisdiction area of Bolangir District.
(b)	The period to which the information relates	01-07-2020 to 22-07-2025
(c)	Specific details of information required	1) Copies of Environmental Clearance (EC)/Necessary permission granted for road-widening or infrastructure projects that involved roadside tree felling in your jurisdiction area in last 5 years. Road wise necessary permission/clearance may be given. 2) Number of trees felling for road widening in the last 5 years Bolangir district and number of plants planted in lieu of tree felling. 3) The number of R&B division IN Bolangir District. 4) If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-I and Stage-II forest clearance approval letters from MoEF&CC. 5) The alternative method examines and



implemented to decrease the number of tree felling in the last 5 year. Give details.
 6) The notes prepared for tree felling to widen the road in last 5 years in Bolangir District. Copies thereof.
 7) The copies of letters forwarded to various department for tree felling to widen the road in last 5 years throughout the district.
 8) Upcoming proposal for tree felling to widen the road in Bolangir District. Point wise information may be given.
 9) Procedure maintained against tree felling and number of trees planted as compensatory plantation.

(d)	Whether information is to be sent by post or received in person	Email (bolhemanta.panda@gmail.com)
(e)	Contact No.	9437367999
(f)	Incase by post (ordinary, registered or speed)	
6	Address to which Information will be sent & in which form	At-Tikrapara, Po/Dist-Bolangir, Odisha,,Balangir MPL,Bolangir,Odisha
7	Has the information been provided earlier?	NO
8	Is this information not made available by the Public authority?	NO
9	Is this information not made available by the Public authority?	YES
10	Have you deposited application fee?	NO
11	Whether belongs to BPL category, have you furnished the proof of the same?	NO
12	Application Date	23/07/2025
Place : At-Tikrapara, Po/Dist-Bolangir, Odisha		Full Signature of the applicant
Date : 23/07/2025		Address

NOTE:- In view of the orders of the Hon'ble High Court, Orissa and orders of the Odisha Information Commission the existing practice of submission of print out Hard Copy of the Online filed RTI Application & Appeal by the citizen to the concern Public Authorities PIOs & FAA is withdrawn with immediate effect from the RTI online application (www.rtiodisha.gov.in) and also from the appeal facility for the citizen.



Print RTI Application

FORM - A

See Rule - 4 (1)

Application for Information under section 6 (1) of the Act		
To		
The Public Information Officer Panchayat Samiti Office, Khaprakhol, Bolangir, Odisha		
1	Full name of the applicant	Hemanta Kumar PANDA
2	Name of the Father / Husband	Late NK PANDA
3	Permanent Address	At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001
4	Particulars in respect of Identity of the applicant	Adhar Card No - (567093813056)
5	Particulars of Information solicited	
(a)	Subject matter of information	INFORMATION RELATED TO THE TREE FELLING FOR ROAD WIDENING IN LAST 5 YEARS
(b)	The period to which the information relates	01-07-2020 to 22-07-2025
(c)	Specific details of information required	<p>1) Copies of Environmental Clearance (EC) granted for road-widening or infrastructure projects that involved roadside tree felling in your jurisdiction area in last 5 years. Road wise necessary permission/ clearance may be given in Khaprakhol Block. The legality of tree felling for road widening. Copies thereof.</p> <p>2) Number of trees felling for road widening in the last 5 years in Khaprakhol Block area. Road wise details.</p> <p>3) If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-I and Stage-II forest clearance approval letters from MoEF&CC.</p> <p>4) The alternative method examines and implemented to decrease the number of tree</p>



		<p>elling in the last 5 year. Give details.</p> <p>5) The notes prepared for tree felling to widen the road in last 5 years in Khaprakhol Block. Copies thereof.</p> <p>6) The copies of letters forwarded to various department for tree felling to widen the road in last 5 years throughout the Block.</p> <p>7) Upcoming proposal for tree felling to widen the road in Khaprakhol Block.</p> <p>8) The copies of permission for the felling of trees. Road wise may be given.</p> <p>9) Illegal tree cutting in the entire Block area for road widening and plantation if any against the cutting.</p> <p>10) Tree felling issues discussed in the PS meeting if any. Details thereof. Point wise information may be given.</p>
(d)	Whether information is to be sent by post or received in person	Email (bolhemanta.panda@gmail.com)
(e)	Contact No.	9437367999
(f)	Incase by post (ordinary, registered or speed)	
6	Address to which Information will be sent & in which form	At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001,,Balangir MPL,Bolangir,Odisha
7	Has the information been provided earlier?	NO
8	Is this information not made available by the Public authority?	NO
9	Is this information not made available by the Public authority?	YES
10	Have you deposited application fee?	NO
11	Whether belongs to BPL category, have you furnished the proof of the same?	NO
12	Application Date	23/07/2025
Place : At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001		Full Signature of the applicant
Date : 12/08/2025		Address

NOTE:- In view of the orders of the Hon'ble High Court, Orissa and orders of the Odisha Information Commission the existing practice of submission of print out Hard Copy of the Online filed RTI Application



Print RTI Application

FORM - A

See Rule - 4 (1)

Application for Information under section 6 (1) of the Act		
To		
	The Public Information Officer Chief Construction Engineer Roads and Building Circle, Balangir, Odisha	
1	Full name of the applicant	Hemanta Kumar PANDA
2	Name of the Father / Husband	Late NK Panda
3	Permanent Address	At-Tikrapara, Po/Dist-Bolangir, Odisha
4	Particulars in respect of Identity of the applicant	Adhar Card No - (567093813056)
5	Particulars of Information solicited	
(a)	Subject matter of information	Road widening and tree felling related information of last 5 years in BOLANGIR DISTRICT
(b)	The period to which the information relates	01-07-2020 to 22-07-2025
(c)	Specific details of information required	<p>1) Copies of Environmental Clearance (EC) granted for road-widening or infrastructure projects that involved roadside tree felling in your jurisdiction area in last 5 years. Road wise necessary permission/ clearance may be given.</p> <p>2) Number of trees felling for road widening in the last 5 years Bolangir district.</p> <p>3) The number of R&B division IN Bolangir District.</p> <p>4) If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-I and Stage-II forest clearance approval letters from MoEF&CC.</p> <p>5) The alternative method examines and implemented to decrease the number of tree felling in the last 5 year. Give details.</p>



		6) The notes prepared for tree felling to widen the road in last 5 years in Bolangir District. Copies thereof. 7) The copies of letters forwarded to various department for tree felling to widen the road in last 5 years throughout the district. 8) Upcoming proposal for tree felling to widen the road in Bolangir District. Point wise information may be given.
(d)	Whether information is to be sent by post or received in person	Email (bolhemanta.panda@gmail.com)
(e)	Contact No.	9437367999
(f)	Incense by post (ordinary, registered or speed)	
6	Address to which Information will be sent & in which form	At-Tikrapara, Po/Dist-Bolangir, Odisha,, Bolangir, Odisha
7	Has the information been provided earlier?	NO
8	Is this information not made available by the Public authority?	NO
9	Is this information not made available by the Public authority?	YES
10	Have you deposited application fee?	NO
11	Whether belongs to BPL category, have you furnished the proof of the same?	NO
12	Application Date	23/07/2025
Place : At-Tikrapara, Po/Dist-Bolangir, Odisha		Full Signature of the applicant
Date : 23/07/2025		Address

NOTE:- In view of the orders of the Hon'ble High Court, Orissa and orders of the Odisha Information Commission the existing practice of submission of print out Hard Copy of the Online filed RTI Application & Appeal by the citizen to the concern Public Authorities PIOs & FAA is withdrawn with immediate effect from the RTI online application (www.rtiodisha.gov.in) and also from the appeal facility for the citizen.

Bolhemanta v. Panda

int RTI Application

FORM - A*See Rule - 4 (1)*

	Application for Information under section 6 (1) of the Act	 67658425001
To	The Public Information Officer Superintending Engineer Roads and Building Division, Kantabanji, Balangir, Odisha	
1	Full name of the applicant	Hemanta Kumar PANDA
2	Name of the Father / Husband	Late NK PANDA
3	Permanent Address	At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001
4	Particulars in respect of Identity of the applicant	Adhar Card No - (567093813056)
5	Particulars of Information solicited	
(a)	Subject matter of information	INFORMATION RELATED TO THE TREE FELLING FOR ROAD WIDENING IN LAST 5 YEARS
(b)	The period to which the information relates	01-07-2020 to 22-07-2025
(c)	Specific details of information required	1) Copies of Environmental Clearance (EC) granted for road-widening or infrastructure projects that involved roadside tree felling in your jurisdiction area in last 5 years. Road wise necessary permission/ clearance may be given in Khaprakhol Block. The legality of tree felling for road widening. Copies thereof. 2) Number of trees felling for road widening in the last 5 years in Khaprakhol Block area. Road wise details. 3) If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-I and Stage-II forest clearance approval letters from MoEF&CC. 4) The alternative method examines and implemented to decrease the number of tree



		felling in the last 5 year. Give details. 5) The notes prepared for tree felling to widen the road in last 5 years in Khaprakhol Block. Copies thereof. 6) The copies of letters forwarded to various department for tree felling to widen the road in last 5 years throughout the Block. 7) Upcoming proposal for tree felling to widen the road in Khaprakhol Block. 8) The copies of permission for the felling of trees. Road wise may be given. 9) Illegal tree cutting in the entire Block area for road widening and plantation if any against the cutting. 10) Tree felling issues discussed in the PS meeting if any. Details thereof. Point wise information may be given.
(d)	Whether information is to be sent by post or received in person	Email (bolhemanta.panda@gmail.com)
(e)	Contact No.	9437367999
(f)	Incase by post (ordinary, registered or speed)	
6	Address to which Information will be sent & in which form	At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001,,Balangir MPL,Bolangir,Odisha
7	Has the information been provided earlier?	NO
8	Is this information not made available by the Public authority?	NO
9	Is this information not made available by the Public authority?	YES
10	Have you deposited application fee?	NO
11	Whether belongs to BPL category, have you furnished the proof of the same?	NO
12	Application Date	23/07/2025
	Place : At-Tikrapara, Po/Dist-Bolangir, Odisha, 767001	Full Signature of the applicant
	Date : 12/08/2025	Address

NOTE:- In view of the orders of the Hon'ble High Court, Orissa and orders of the Odisha Information Commission the existing practice of submission of print out Hard Copy of the Online filed RTI Application



ANNEXURE-2

ODISHA FOREST DEVELOPMENT CORPORATION LTD.
Bolangir (C-KL) Division

Submission of pointwise reply to the applicant Sri Hemanta Kumar Panda, At-Tikrapada, P.O/Dist-Bolangir, Odisha, Balangir MPL, Bolangir, Odisha

Application No. 22050225004

1. Copies of Environmental Clearance (EC) granted for road-widening or infrastructure projects that involved roadside tree widening or infrastructure projects that involved roadside tree felling in Bolangir District in last 5 years. Road wise necessary clearance may be given.

Reply: Not related to OFDC Ltd.

2. Copies of Environmental Impact Assessment (EIA) reports or environmental management plans, if any, prepared before the tree felling for road widening in Bolangir District in last 5 year.

Reply: Not related to OFDC Ltd.

3. Copies of any public hearing or public consultation minutes conducted prior to approval of tree felling or widening projects, as required under the EIA Notification, 2006.

Reply: Not related to OFDC Ltd.

4. Details of nodal agency or authority that granted permission for roadside tree cutting and whether compensatory afforestation was mandated. The details of Compensatory afforestation against the tree felling for road widening in 5 years. Location wise details.

Reply: Nodal agency or authority that granted permission for roadside tree cutting is Divisional Forest Officer, Bolangir. The details of Compensatory afforestation against the tree felling for road widening in 5 years. Location wise details are enclosed at Annexure-1.

5. Copies of permissions granted under the Forest Conservation Act, 1980, if applicable, for any such project.

Reply: Not related to OFDC Ltd.

Hemanta w. Panda



6.If no Environmental Clearance or EIA study was conducted, kindly provide a certified note or official communication stating the same for Road side tree felling in last 5 year in Bolangir District.

Reply: Not related to OFDC Ltd.

7.Copies of documents relating to the tree felling in last 5 year are legally permissible. Give the basis of legality. Road wise information may be given.

Reply: Not related to OFDC Ltd.

8.Copies of necessary permission given for Road side tree felling to widen the roads of Bolangir District with action taken on any violation in the last 5 years.

Reply: Enclosed at Annexure-2.

9.Proposal for tree felling on a road where new plants were planted in the last 5 years.

Reply: Not related to OFDC Ltd.

10.If any forest land was diverted for road widening in the last 5 year under the Forest (Conservation) Act, 1980, provide a copy of the Stage-1 and Stage-II forest clearance approval letters from MoEF&CC.

Reply: Not related to OFDC Ltd.

11.The alternative method examines and implemented to decrease the number of trees felling in the last 5 year. Give details. Point wise information may be given.

Reply: Not related to OFDC Ltd.

21
26/02/25
Dealing Assistant
(Project Section)

Hemanta Jelu



number of trees cutting down in Bolangir division for different projects in the last 5 year.
area and location wise

Sl No.	Name of The Project with area/location	No. of trees cutting down
1	Agalpur-Nagaon Road Tree Felling Project	60
2	Ama Bus Stand Sainatala Tree Felling Project	18
3	Athgaon-Deogan Road Tree Felling Project	62
4	Balangir-Arjunpur-Tursa-Deogan Road Tree Felling Project	33
5	Balangir-Arjunpur-Tursa-Deogan Road Tree Felling Project	216
6	Balangir-Arjunpur-Tursa-Deogan Road Tree Felling Project	50
7	Belgaon-Ampali Rd. Tree Felling Project	71
8	Belgaon-Rigdol Tree Felling Project	2630
9	Belgaon-Rigdol Tree Felling Project	21
10	Belgaon-Rigdol Tree Felling Project	67
11	Belpada-Pithapathar Road Tree Felling Project	717
12	Belpara-Dhumabhata Road Tree Felling Project	59
13	Bharsuja-Loisingha Road Tree Felling Project	77
14	Bhutiabahal to Barpudgia Tree Felling Project	148
15	Block Office, Titilagarh Tree Felling Project	6
16	Block Veterinary Office, Titilagarh Tree Felling Project	3
17	Bolangir Railway Station Tree Felling Project	62
18	Bolangir-Chandanbhati Road Tree Felling Project	144
19	Bolangir-Chandanbhati Road Tree Felling Project	380
20	Bolangir-Sonepur 132 KV Line Tree Felling Project	102
21	Charbhata-Satighat NH-59 Bypass Tree Felling Project	1364
22	CHC Campus, Khaprahol Felling Tree Felling Project	69
23	Chinajuri-Salebhata- Tree Felling Project	718
24	Chingerbandh-Dhandarbahal Road Tree Felling Project	424
25	Circuit House Tree Felling Project	64
26	Circuit House TF Tree Felling Project	6
27	Deogan-Tikrapada Road Tree Felling Project	703
28	Deogan-Tikrapada Road Tree Felling Project	227
29	Deogaon-Desandh HL Bridge Tree Felling Project	43
30	District Education Office Tree Felling Project	7
31	District HQ Hospital, Bolangir Tree Felling Project	3
32	District Veteranary Hospital	10
33	Dumermunda Solar Plant Tree Felling Project	536
34	Fasad-Bolangir Tree Felling Project	186
35	Gopabandhu Yuvak Sangha Tree Felling Project	30
36	Harishankar Road Railway Station Tree Felling Project	32
37	Harishankar Temple Development Tree Felling Project	15
38	HL Bridge Ghensli Nallah Tree Felling Project	196
39	Income Tax Office Campus Tree Felling Project	11
40	Integrated Complex, Kharlikani Tree Felling Project	428
41	Integrated Development Tree Felling Project	10
42	Jawahar College Patnagarh Tree Felling Project	29
43	Kantabanji-Gudighat-Tikrapada Road Tree Felling Project	1949
44	Kapasila-Tusara-Gudvela Tree Felling Project	51
45	Khorda Road-Bolangir Link-Felling Tree Felling Project	11635
46	Kumuda GSR, Titilagarh Tree Felling Project	15
47	LSIP Antapali Tree Felling Project	6122

Hemanta W. Das



49	LSIP Badtelen Village Tree Felling Project	1803
49	LSIP Banchhorpali Tree Felling Project	34035
50	LSIP Barpita Tree Felling Project	143
51	LSIP Barpudgia Tree Felling Project	2996
52	LSIP Barpudgia Village Tree Felling Project	458
53	LSIP Bhatpali Village Tree Felling Project	374
54	LSIP Bhundimuhan Tree Felling Project	7851
55	LSIP Bhundimuhan Tree Felling Project	858
56	LSIP Bijapati Tree Felling Project	8305
57	LSIP Bijapita Tree Felling Project	2021
58	LSIP Budhabahal Tree Felling Project	214
59	LSIP Chudapali Tree Felling Project	514
60	LSIP Dam Axis Tree Felling Project	198
61	LSIP Dhulsar Tree Felling Project	32275
62	LSIP Dhulusar Tree Felling Project	198
63	LSIP Dumerpita Tree Felling Project	62
64	LSIP Dumerpita Tree Felling Project	6637
65	LSIP Dunguripali Tree Felling Project	44283
66	LSIP Garjan Tree Felling Project	2805
67	LSIP Kakhali Tree Felling Project	1959
68	LSIP Kankara Village Tree Felling Project	2135
69	LSIP Kapilbahal Tree Felling Project	576
70	LSIP Khagsabahal Tree Felling Project	3737
71	LSIP Khuntpali Tree Felling Project	34345
72	LSIP Khuntpali Tree Felling Project	12059
73	LSIP Kumiapali Tree Felling Project	22154
74	LSIP Pardhiapali Tree Felling Project	1999
75	LSIP Podhmund Tree Felling Project	1544
76	LSIP Podhmund Tree Felling Project	4635
77	LSIP Ranipali Tree Felling Project	361
78	LSIP RR Colony Jahnkarpali Tree Felling Project	1626
79	LSIP Santelenpali Tree Felling Project	14011
80	LSIP Santelenpali Tree Felling Project	633
81	LSIP Santelenpali Tree Felling Project	8485
82	LSIP Sargaapli Tree Felling Project	113
83	LSIP Tabalbanji Tree Felling Project	1077
84	LSIP Pardhiapali Village Tree Felling Project	152
85	LSIP TF-15364Trees,2731Bamboo	15364
86	LSIP Uchabahal Tree Felling Project	387
87	LSIP TF-194Trees,130Poles	324
88	LSIP Budhabahal Tree Felling Project	296
89	LSIP Kakhali Village Tree Felling Project	413
90	LSIP Koindapali Village Tree Felling Project	5892
91	LSIP Kutensilet Village Tree Felling Project	620
92	LSIP Kankara Village Tree Felling Project	690
93	LSIP Tusurabahal Tree Felling Project	62
94	LSIP Uchabahal Tree Felling Project	253
95	LSIP-Tabalbanji Tree Felling Project	223
96	LSIP 1947 Tree Felling Project	2145
97	LSIP Antapali Tree Felling Project	35684
98	LSIP Badtelenpali Tree Felling Project	13104
99	LSIP Banchhorpali Tree Felling Project	10677
100	LSIP-TF Barpita Tree Felling Project	504

Hermanta w. Jula

1	LSIP-TF Bhatpali Tree Felling Project	2053
02	LSIP-TF Brahmindungri Tree Felling Project	67
103	LSIP-TF Budhabahal Tree Felling Project	1559
104	LSIP-TF Chudapali Tree Felling Project	890
105	LSIP-TF Dunguripali Tree Felling Project	15051
106	LSIP-TF Kapilbahal Tree Felling Project	11411
107	LSIP-TF Kumiapali Tree Felling Project	686
108	LSIP-TF Kumiapali Tree Felling Project	1435
109	LSIP-TF Kutensilet Tree Felling Project	1184
110	LSIP-TF Sargadpali Tree Felling Project	344
111	LSIP-TF Tasurabahal Tree Felling Project	11553
112	LSIP-TF Uchhabahal Tree Felling Project	668
113	LSIP-TF Uchhabahal Tree Felling Project	983
114	Mission Shakti Tree Felling Project	17
115	Mouza-Dhubalpada Water Treatment Plant Tree Felling Project	575
116	N.H-26 & N.H-57 Bypass Road Tree Felling Project	152
117	N.H-26 Barpali-Bolangir Tree Felling Project	1400
118	N.H-26 to N.H-57 Bypass Tree Felling Project	2639
119	Odisha Adarsha Vidyalaya, Chandrapur Tree Felling Project	79
120	OPTCL Tree felling Project at Non-Forest land in Ainlachuan, RI Circle Khujenpali Tahasil Bolangir and Village Barkani RI Circle Bhaler Tahasil Puintala Standing in the corridor of 220 KV Bolangir Kesinga DC Line.	211
121	OPTCL Tree felling Project at Non-Forest land in Ainlachuan, RI Circle Khujenpali, Tahasil Bolangir Village Uperjhar Nuapali & Mahalei RI Circle Mahalei Tahasil Deogaon and Village Deopgaon and Village Kurul RI Circle Bhaler, Tahasil Puintala Standing in the corridor of 220 KV Bolangir Kesinga DC Line.	231
122	OPTCL Tree felling Project at Non-Forest Land in Village Upajhar, Kahalei RI Circle Mahalei, Tahasil Deogaon Village- Kuliabahal, RI Circle Jarasingha, Tahasil Deogaon & Village Badamunda RI Circle/ Tahasil-Saintala standing in the corridor of 220 KV Bolangir-Kesinga DC Line.	346
123	OPTCL Tree felling Project at Non-Forest land in village Uperjhar RI Circle Mahalei Tahasil Deogaon Village Ainlachuan RI Circle Khujen Pali Tahasil Bolangir and village Kurul RI Circle Bhaler Tahasil Puintala standing in the corridor of 220 KV Bolangir Kesinga DC Line.	352
124	OPTCL Tree felling Project on the non-forest (Private) land in village- Uparjhar, Mahalei, RI Circle Mahalei, Tahasil Deogaon, village Kuliabahal, Jarasinga, Barkani, Babijor, RI Circle Jarasinga, Tahasil Deogaon & village Hatisara, RI Circle- Kuturla, Tahasil Deogaon standing in the corridor of 220 KV Bolangir Kesinga DC Line	533
125	OPTCL Tree felling Project at Non-Forest land (Private) land in village Uparjhar, RI Circle Mahalei Tahasil Deogaon, Village Kuliabahal, Jarasinga Barkani, RI Circle Jarasinga, Tahasil Deogaon Village Jalidhar & Badmunda RI/Tahasil Saintala Village Hatisara RI Circle Kuturla Tahasil Deogaon Standing in the corridor of 220 KV Bolangir-Kesinga DC Line.	806
126	OPTCL Tree felling Project in the corridor of 220 KV Bolangir Kesinga DC Line.	2828
127	OPTCL Tree felling Project at Non-forest land (Private land) in Jaliadhara, Bhikabahali and Badamunda villages under Saintala Tahasil	281
128	OPTCL Tree felling Project for standing in the corridor of 220 KV Bolangir Kesinga DC Line.	525
129	OPTCL Tree felling project on the non-forest land in village- Kareldhua, Kermeli, Samara and Lachutunder Circile- Saintala Tahasil standing in the corridor of 220 KV Bolangir-Kesinga DC Line.	455
130	OPTCL Tree felling Project at Kurul, Barkani, Dabkani, Ainlachuan, Hatisara, Naikensira and Dangapathar of 220 KV Bolangir- Kesinga DC Line	1026
131	OPTCL Tree felling project at Lachut, Bhadra, Barahamal, Chilbahali, Jubamal, Ghantabahali and Nuapada Village	283

32	OPTCL 132 KV line from Padampur to Nuapada DC line	54
33	OPTCL Tree felling project at non-forest land under Sainala Tahasil	50
134	OPTCL Tree felling project at Bhadra and Jaliadhar village under Sainala Tahasil	251
135	OPTCL Tree felling project at non-forest land (Private) in village Uparjhar & Mahalei RI Circle mahalei, Tahasil Deobaon, Village Kuliabahal RI Circle Jarasinga Tahasil Deogaon and Village Jaliadhara Kandhkelgaon & Badamunda RI/Tahasil Sainala standing in the corridor of 220 KV Bolangir Kesinga DC line.	628
136	OPTCL Tree felling project at the non-forest (Private) land in village Mahalei, RI Circle Mahalei, Tahasil-Deogaon, Village- Kuliabahal, RI Circle Jarasingha, Tahasil Deogaon and Village- Jaliadhar & Kandhkelgaon, RI/Tahasil- Sainala standing in the corridor of 220 KV Bolangir-Kesinga DC line.	214
137	OPTCL Tree felling project at Non-Forest land in Jaliadhar and Bikabahali Villeges in Sainala Tahasil Along the corridor of 220 Kv Bolangir Kesinga DC line.	74
138	OPTCL Tree felling project at non-forest land of Barkani, Tandamunda, Babijor, Uparjhar and Mahalei under Bolangir District	180
139	OPTCL Tree felling project at Non-forest land in Piprut, Kusumkhal, Siletpada and Chormara villages in Sainala tahasil along the corridor of 220 KV Bolangir Kesinga DC Line.	309
140	OPTCL Tree felling project at non-forest land in Nuapada, Piprut, Kusumkhal and Bhikabahali villages in staintala tahasil along the corridor of 220 KV Bolangir-Kesinga DC Line.	114
141	OPTCL Tree felling project at Bolangir-Kesinga Dc Line on the non-forest (Private) land in Village- Kurul RI-Bhaler Tahasil-Puintala, Village-Tandamunda RI-Athgaon Tahsil Puintala, Tillage- Uparjhar RI Mahalei Tahsil Deogaon, Village Babijor RI Jarasinga Tahasil Deogaon and village Hatisara RI Kuturala Tahasil Deogon.	220
142	OPTCL Tree felling project at Non-Forest (Private) land in Jaliadhara Village	58
143	OPTCL Tree felling project at Kuliabahal, Mahalei, Uparjhar, Jarasingha, Chamdrapur, Hatisara, Nuapada & Kurul standing in the corridor of 220 KV Bolangir-Kesinga DC Line	346
144	OPTCL Tree felling Project at non-forest land in Samara, Bhadra, Chilbahali, Nuapada and Bhikabahali villages undr Sainala Tahsil along the corridor of 220 KV Bolangir-Kesinga DC Line	130
145	OPTCL Tree felling project at Chormora & Siletpada villages in Sainala Tahasil along the corridor of 220 KV Bolangir-Kesinga DC Line	79
146	OPTCL Tree felling project at Nuapada, Siletpada under Sainala Tahasil & Chormora village under Titilagarh Tahsil along the corridor of 220 KV Bolangir-Kesinga DC Line	84
147	OPTCL Tree felling project for 220 KV Bolangir-Kesinga line under village Puintala and Lakhapali Phase-4	359
148	OPTCL Tree felling project at Non-Forest Land In Mahagaon, Baragaon, Badamunda, Jampadar And Tentulipadar Under Sainala Tahasil Along The Corridor Of 220kv Balangir Kesinga Line	689
149	OPTCL Tree felling project at Lakhapali and Brahmanipali village in Puintala RI Circle under Tahasil & village Madhiapali, Dumerpali in Chandanbhati RI Circle under Balangir Tahasil and Balangir KA in Balangir RI Circle under Balangir Tahasil along the Corridor od 220 KV Balangir - Kesinga DC Line	495
150	OPTCL Tree felling project at Puintala village under Puintala RI Circle along corridor of 220 Kv bolangir-kesinga line.	796
151	OPTCL Tree felling project near Chandplai School	108
152	OPTCL Tree felling project along corridor of 220 Kv Bolangir-Kesinga Line under village Barkani- Birimunda and Madhiapali of Chandanbhati RI Circle under Bolangir Forest Division.	538
153	OPTCL Tree felling project at Kurul, Bhaler, Puintala, Khujenpali village for OPTCL 220 KV Bolanir Kesinga DC Line.	140
154	OPTCL Tree felling project on non-forest land in Chilabahali, Jamadar, Nuapada, Jubamal and Badamunda village under Sainala Tahasil along the corridor of 220 KV Bolangir Kesinga Dc Line.	237

155	OPTCL Tree felling project in the village Kurul RI Circle Bhaler Under Puintala Tahasil and village Barkani Dabkani, Ainalchuan RI Circle Khujenpali Tahasil Bolangir along the corridor of 220 KV Boalngir Kesinga Dc Line.	738
156	OPTCL Tree felling project on Non-Forest land in village Hatisara and Naikensira RI Circle Kuturla Tahasil Deogaon Village Dangapathar RI Circle Tusura Tahasil Tusura and Govt aldn standing in the corridor of 220 KV Bolangir-Kesinga Dc Line.	709
157	OPTCL Tree felling project on Govt. land in village PUDAPALI, RI Circle- Bhaler Under Puintala Tahasil standing in the corridor of 220 KV Bolangir-Kesinga DC Line.	179
158	OPTCL Tree felling project in the corridor of 220 KV Bolangir-Kesinga DC Line (Non-Forest Land) in village Athgaon, RI Circle Athgaon, Tahasil Puintala and Village Barkani & Makadchuan, RI Circle Khujenpali Tahasil- Bolangir of Bolangir District.	345
159	OPTCL Tree felling project on the non-forest land in Lachut, Saintala, Samara, Kermeli, Kareidhuan & Jampadar villages under Saintala Tahasil along the corridor of 220 KV Bolangir Kesinga Line.	630
160	OPTCL Tree felling project at Uparjhar, Mahalei and Badamunda under Bolangir Division	320
161	OPTCL Tree felling project for 220 KV Bolangir (new) Katapali DC line (Non-forest land) in the village-Rampur RI Circle- Bendra, Tahasil Agalpur, Dist-Bolangir	382
162	OSRTC Bangamunda Tree felling project	4
163	Panchayat Samiti Degree College, Bangomunda Tree felling project	13
164	Patnagarh-Damkipali Road Tree Felling project	1065
165	Patnagarh-Khaprakhal Road (MDR-37) Tree felling project	1608
166	Patnagarh-Padampur Road (MDR-36) Tree felling project	643
167	Patnagarh-Padampur Road (MDR-36A) Tree felling project	1096
168	PD Watershed Tree felling project	10
169	PH Division Tree felling project	6
170	Rajendra University Tree felling project	984
171	RH Plots Of Mouza-Dhubalpada Tree felling project	749
172	Ring Road (Ampada, Salepali) Tree felling project	171
173	Siker- Badmal section in connection with SBP-TIG doubling project	1575
174	S.K Filling Station Tree felling project	13
175	Saintala-Tikarapada Road Tree felling project	375
176	Salebhata to Agalpur Tree felling project	188
177	Salebhata-Bolangir Tree felling project	636
178	SH-42 BKBC Road Tree felling project	827
179	Shreeram College, Rampur Tree felling project	30
180	State Inst.of Hotel Management Tree felling project	45
181	Sub-Station at RH Plot No.320 Tree felling project	96
182	Lakripalli&Sadeipali RR Colony Tree felling project	44
183	Titilagarh Police Station Tree felling project	10
184	Titilagarh Railway Station Tree felling project	22
185	Titilagarh-Sindhekela Road Tree felling project	667
186	Tusura-Gudvella Road	166
187	Uparjhar-Fatamunda Road Tree felling project	111
188	Uperjhar-Phatamunda Road Tree felling project	420
189	Veteranary Dispensary, Deogan Tree felling project	7
190	Veteranary Dispensary, Tureikela Tree felling project	7
	Total	455745

Jed
26/02/25

Dealing Assistant
(Project Section)

Hemanta w. Panda

Letter No. 212 43 H-1 lease
Dated, Bolangir, the 18th January, 2020.

243
18/01/20

24

The Divisional Manager,
OFDC Ltd., Bolangir (C-KL) Division.

Issue of felling orders of 51 Nos. of standing trees for work improvement of Road from Kapsila Road to Tusura Gudvela PWD Road via Dhanghara from 0/00km to 1/200km.

Your Letter No. 2480 Dtd-10.05.2019. p32/c

In inviting a reference to your Office Letter No. cited above, on the captioned subject and as per the Joint verification report submitted by the Range Officer, Deogaon Range, you are here by allowed to fell 51 Nos. of standing trees for the work improvement of Road from Kapsila Road to Tusura Gudvela PWD Road via Dhanghara from 0/00km to 1/200km.

The facsimile of the property Hammer mark should be submitted to this Office for registration etc. All the formalities and procedure must be maintained during felling of trees as per cutting Rules in presence of the concerned forest personnel and staff of Executive Engineer, Bolangir (R & B) Division, Bolangir and submit the conversion list of trees through the Range Officer, Deogaon Range. Please see that not a single tree should be felled other than the trees as per the joint verification list submitted earlier.

Yours faithfully;

[Signature]
18.1.20
Divisional Forest Officer
Bolangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____
Copy forwarded to the Executive Engineer, Bolangir (R & B) Division, Bolangir for information and necessary action with reference to his office Memo No.2540 Dtd.10.07.2019.

11
Divisional Forest Officer
Bolangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____
Copy forwarded to the Range Officers, Deogaon for information and necessary action. He is instructed to attend the spot during felling of trees and also see that no trees other than the joint verification list of tree should be felled and report compliance

11
Divisional Forest Officer
Bolangir Forest Division

Memo 267 dt 20/01/2020

Copy forwarded to S.D.M
Deogaon for information and necessary action. He is requested to submit the estimate for felling of 51 nos. of standing trees from Kapsila Road to Tusura Gudvela from 0/00km to 1/200km

c/c

[Signature]
11



25

OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION

AT / PO / DIST : Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfobalangir@gmail.com

Letter. No. 4013/3F Lease

Dated, Balangir the 20th July. - 2021.

To

The Divisional Manager,
OFDC, Ltd. Balangir (C- KL) Division.

Sub: - Submission of tree enumeration list of proposed 7.025 Km. of Belpada Dhumabhata Road from 5/00 Km to 12/025 Km for the year 2021-22.

Ref:- Letter No.2397 ,dtd. 13.07.2021, of the Executive Engineer, Kantabanji (R&B) Division.

Please refer to the Memo No.2398 dt.13.07.2021 of the Executive Engineer, Kantabanji (R&B) Division to your address and submit the estimate for cutting of 59 nos of trees (Enumeration list enclosed) for proposed 7.025 Km. of Belpada to Dhumabhata road from 5/00 Km to 12/025 Km. The said estimate may be sent to the Executive Engineer, Kantabanji (R&B) Division , for taking further action at their end under intimation to this Office.

Encl: As Above.

Yours Faithfully

Nitika
Divisional Forest Officer,
Balangir Forest Division.

Memo No. _____/3F.,Lease, Dated _____

Copy forwarded to Executive Engineer, Kantabanji (R&B) Division. for information & necessary action with reference to his office letter No.2397 dt.13.07.2021.

||
Divisional Forest Officer
Balangir Forest Division.

← Memo No. _____/3F.,Lease, Dated _____

Copy to Collector & District Magistrate, Balangir for his kind information and necessary action with reference to Memo No. 2400 dt.13.07.2021. of Executive Engineer, Kantabanji (R&B) Division to his address.

||
Divisional Forest Officer,
Balangir Forest Division.

memo No 1901 date 4/8/21

copy forwarded to SDM, Patnagarh sub-Division
for information and necessary action

o/c

W. S. Panda
2/8/21
Divisional Manager
O.F.D.C. Ltd.
Balangir (CKL) Division

← Hemanta W. Panda



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
AT PO / DIST - Balangir- ODISHA. Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. 434 / 3F-Lease
Dated, Balangir, 18th January, 2024



To,

The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

Sub:-

Preparation of Estimate for felling of 60 nos of standing trees and compensatory Plantation for 120 nos. of trees for the project "Improvement such as widening & strengthening from Agalpur to Nagaon via Mahakhand road from 0.000 km to 10.000 km in the district of Balangir for the year 2023-2024.

Ref: -

Memo No.797 dt.30.12.2023 of the Forest Range Officer, Loisingha Forest Range.

Sir,

With reference to the letter cited above on the captioned subject, you are requested to prepare an estimate for felling of 60 nos of trees for the project "Improvement such as widening & strengthening from Agalpur to Nagaon via Mahakhand road from 0.000 km to 10.000 km in the district of Balangir for the year 2023-2024.

Furthermore, you are requested to submit the estimate for compensatory plantation for 120 nos. of trees i.e., 02 times (as per F&E department guideline bearing letter No.10F (Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of the number of trees to be felled for the above project to this office for taking further action at this end.

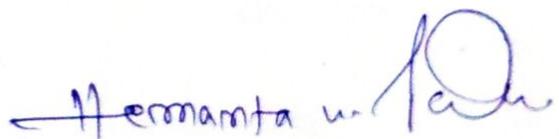
Encl: As above.

Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. 435 / 3F-Lease, Dtd- 18/01/24
Copy forwarded to the Superintending Engineer, Balangir (R&B) Division for information and necessary action.


Divisional Forest Officer
Balangir Forest Division





OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. _____ / 3F-Lease.

Dated, Balangir, _____th July, 2022.



To,

The Executive Engineer,
Balangir (R & B) Division,
Balangir

Sub: - Issue of felling orders of **62 nos of Trees** for Improvement to Atgaon-Deogaon Road (ODR) such as Widening & Strengthening from 22/500km to 25/000km in the district of Balangir under State Plan during the financial year 2022-23.

Ref: - Your Letter No.2751 dt.15.07.2022.

Sir,

In inviting a reference to the Letter No. cited above, on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for cutting of **62 nos of Trees** for Improvement to Atgaon-Deogaon Road (ODR) such as Widening & Strengthening from 22/500km to 25/000km in the district of Balangir under State Plan during the financial year 2022-23, after depositing the compensatory cost of trees and cost of plantation of 2 times of trees to be felled. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of **62 nos of Trees** as allowed should be submitted to this office through the Forest Range Officer, Deogaon Range. The work should be done as per cutting Rules in presence of the staff of D.M., OFDC Ltd., Forest Range Officer, Deogaon Range and concerned Forester & Forest Guard. All concern should sign on the conversion list with certificate on each page stating "Certified that the conversion of the tree is made before us."

Please note that the trees other than the trees which have been allowed for the conversion should not be felled. Also no log should be shifted from the stump site and stacking should not be done until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.

Yours faithfully,

Divisional Forest Officer
Balangir Forest Division

Memo No. 5350 /3F-Lease, Date- 19-07-2022

Copy forwarded to the D.M., OFDC Ltd. Balangir (C-KL) Division for information and necessary action. You are requested to submit the estimate for compensatory plantation of **02 times** (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project to this office for taking further action at this end. With reference to the Letter No.2751 dt.15.07.2022 of the Executive Engineer, Balangir (R&B) Division, Balangir.

Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease, Date- _____

Copy forwarded to the Forest Range Officer, Deogaon Range for information and necessary action, with reference to the Letter No.2751 dt.15.07.2022 of the Executive Engineer, Balangir (R&B) Division, Balangir. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint enumeration list of trees should be felled and report compliance.

Divisional Forest Officer
Balangir Forest Division

Hemanta K. Panda



47

15

28

Parajhar 5/18

OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. _____ / 3F-Lease.

Dated, Bolangir, _____th July, 2022.



2853
11/8/22

To, **The Executive Engineer,
Balangir (R & B) Division,
Balangir**

Sub: - Issue of felling orders of **111 nos of road side Trees** for Improvement to Uparjhar - Fatamunda Road via Rengali from 0/000km to 6/000km in the district of Balangir under NABARD Assistant RIDF-XXVI.

Ref: - Your Letter No.2992 dt.26.07.2022.

Sir,

In inviting a reference to the Letter No. cited above, on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for cutting of **111 nos of road side Trees** for Improvement to Uparjhar - Fatamunda Road via Rengali from 0/000km to 6/000km in the district of Balangir under NABARD Assistant RIDF-XXVI. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of **111 nos of Trees** as allowed should be submitted to this office through the Forest Range Officer, Balangir Range. The work should be done as per cutting Rules in presence of the staff of D.M., OFDC Ltd., Forest Range Officer, Balangir Range and concerned Forester & Forest Guard. All concern should sign on the conversion list with certificate on each page stating "**Certified that the conversion of the tree is made before us.**"

Please note that the trees other than the trees which have been allowed for the conversion should not be felled. Also no log should be shifted from the stump site and stacking should not be done until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. **For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.**

Yours faithfully,

**Divisional Forest Officer
Balangir Forest Division**

Memo No. 5646 /3F-Lease, Date- 29/07/22

Copy forwarded to the D.M., OFDC Ltd. Balangir (C-KL) Division for information and necessary action. With reference to the Letter No.2992 dt.26.07.2022of the Executive Engineer, Balangir (R&B) Division, Balangir.

**Divisional Forest Officer
Balangir Forest Division**

Memo No. _____ /3F-Lease, Date- _____

Copy forwarded to the Forest Range Officer, Balangir Range for information and necessary action, with reference to the Letter No.2992 dt.26.07.2022of the Executive Engineer, Balangir (R&B) Division, Balangir. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint enumeration list of trees should be felled and report compliance.

11

**Divisional Forest Officer
Balangir Forest Division**

Hemanta v. Panda



2A

OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION

AT / PO / DIST :- Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfobalangir@gmail.com

Letter. No. 4607 /3F Lease

Dated, Bolangir the 21th, August. - 2021.

The Divisional Manager,
OFDC, Ltd. Bolangir (C- KL) Division.

Sub: - Submission of tree enumeration list for felling of the trees for the road work of Tusura- Gudvela road (ODR) from 0/000 km to 11/600 Km (Except Ch. From 3/195 km) in the District of Balangir under state Plan for the year 2019-20.

Ref:- Letter No.2881 ,dtd. 17.08.2021, of the Executive Engineer, Balangir (R&B) Division.

Sir,

Please refer to the Memo No.2882 dt.17.08.2021 of the Executive Engineer, Balangir (R&B) Division to your address and submit the estimate for cutting of 123 nos of trees (Enumeration list enclosed) for the road work Improvement of Tusura-Gudvela road (ODR) from 0/000 km to 11/600 km (Except Ch. From 3/195 km to 3/326 km). The said estimate may be sent to the Executive Engineer, Balangir (R&B) Division , for taking further action at their end under intimation to this Office.

Encl:- Joint verification list of 123 nos trees.

Yours Faithfully

[Signature]
Divisional Forest Officer,
Balangir Forest Division.

Memo No. _____ /3F., Lease, Dated _____

Copy forwarded to Executive Engineer, Balangir (R&B) Division. for information & necessary action with reference to his office letter No.2881 dt.17.08.2021.

4
Divisional Forest Officer
Balangir Forest Division.

memo No 2159 date 24/8/21
copy forward to SDM. Titilagarh for
information and necessary action.

[Signature]
Divisional Manager
Odisha Forest Dev. Corporation
Balangir (C-K.L) Division

[Signature]
Hemanta v. Panda



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA
Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. 6890 / 3F-Lease
Dated, Balangir, 21th September, 2022



To,

The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

Sub: - Preparation of Estimate for felling of trees and Estimate for compensatory Plantation against **144 nos.** of trees for road work "Widening and strengthening of Balangir-Chandanbhati Road from 31/000 km to 44/000 km under state plan (Uparbahal village-Rengali-Mudalsar).

Ref: - This Office Memo No.6260 dt.25.08.2022 and Letter No.3775 dt.12.09.2022 of the Superintending Engineer, Balangir (R&B) Division, Balangir.

Sir,

In inviting to a reference to the memo nos. & letter No. cited above, on the captioned subject you are requested to prepare estimate for felling of **144 nos.** of trees for road work "Widening and strengthening of Balangir-Chandanbhati Road from 31/000 km to 44/000 km under state plan (Uparbahal village-Rengali-Mudalsar)

Further, you are also requested to submit the estimate for compensatory plantation of **02 times** (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project to this office for taking further action at this end.

Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____

Copy forwarded to the Forest Range Officer, Loisingha Range for information and necessary action. With reference to this Office Memo No.6259 dt.25.08.2022 and Letter No.3775 dt.12.09.2022 of the Superintending Engineer, Balangir (R&B) Division, Balangir.

Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____

Copy forwarded to the Superintending Engineer, Balangir (R&B) Division, Balangir for information and necessary action. With reference to his letter No.3775 dt.12.09.2022.

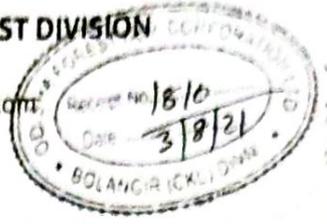
Divisional Forest Officer
Balangir Forest Division



(X1)

OFFICE OF THE DIVISIONAL FOREST OFFICER: BOLANGIR FOREST DIVISION

AT/PO/DIST:- Bolangir - ODISHA
Phone & Fax -06652 - 232948 (O), Email - dfobalangir@gmail.com



Memo No. 4077 /3F - Lease.
Dated, Bolangir 30th July, 2021

Project

02/8/21

To

The Divisional Manager,
OFDC. Ltd, Bolangir (C-KL) Division.

Sub - Preparation of Estimate for felling of trees and Avenue plantation. for the work: - Construction of Bypass road of N.H-26 and N.H.-57. Near Balangir town in the state of Odisha.

Ref : Letter No.1439 W/E Dtd 14.07.2021. of Executive Engineer N.H. Division, Bolangir.

Sir,

In inviting a reference to the Memo No. cited above, on the captioned subject you are requested to prepare estimate for felling of 152 no's of trees for Bypass road Balangir .on N.H.-26 and N.H- 57.

Further, you are also requested to submit the estimate for compensatory plantation of 02 times of trees felled of the above project to this Office for taking further action at this end.

Yours faithfully,

Nitish
Divisional Forest Officer
Bolangir Forest Division

Memo No. _____ 3F Lease Date _____
Copy forwarded to the Executive Engineer N.H. Division, Bolangir for information and necessary action.

\\
Divisional Forest Officer
Bolangir Forest Division

Memo No. _____ 3F Lease Date _____
Copy forwarded to the Collector and District Magistrate, Bolangir for information and necessary action.

\\
Divisional Forest Officer
Bolangir Forest Division

Heromanta w. Panda



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA
Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. 3611 / 3F-Lease
Dated, Balangir, 23rd May, 2022

To, ✓ The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

2111
23/5/22

Sub: Preparation of Estimate for felling of trees & poles and Estimate for compensatory Plantation against 168 nos of trees and 48 nos of mixed poles for "improvement such as widening and strengthening to Balangir-Arjunpur-Tusura-Deogaon Road from 41/500km to 46/150km in the district of Balangir under state plan."

Ref: This Office Memo No.755 dt.25.01.2022 and Letter No.1660 dtd.10.05.2022 of the Executive Engineer, Balangir (R&B) Division, Balangir.

Sir,

In inviting to a reference to the memo no. & letter No. cited above, on the captioned subject you are requested to prepare estimate for felling of 168 nos of trees and 48 nos of poles for "improvement such as widening and strengthening to Balangir-Arjunpur-Tusura-Deogaon Road from 41/500km to 46/150km in the district of Balangir under state plan."

Further, you are also requested to submit the estimate for compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project to this office for taking further action at this end.

Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. _____ / 3F-Lease-Dt- _____

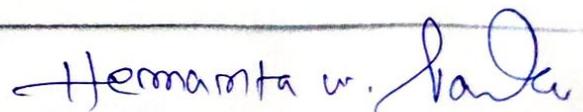
Copy forwarded to the Forest Range Officer, Deogaon Range for information and necessary action. With reference to the Letter No.1660 dtd.10.05.2022 of the Executive Engineer, Balangir (R&B) Division, Balangir.

//
Divisional Forest Officer
Balangir Forest Division

Memo No. _____ / 3F-Lease-Dt- _____

Copy forwarded to the Executive Engineer, Balangir (R&B) Division, Balangir for information and necessary action. With reference to his letter No.1660 dt.10.05.2022.

//
Divisional Forest Officer
Balangir Forest Division





Project
5/17/5

17



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. _____ / 3F-Lease.
Dated, Balangir, _____th May, 2022.

2043
19/5/22

To,
The Executive Engineer,
R&B Division, Balangir

Sub: - Issue of felling orders of 171 nos of trees for construction of Ring Road in Balangir town from 4/210km to 5/450km, 10/165 km to 10/945km & 13/673 km to 14/973 km.

Ref: - Your Letter No 738 dt.22.02.2022 and Memo No.242 dt.19.04.2022 of the Forest Range Officer, Balangir Range.

Sir,
In inviting a reference to the Letter No. & Memo No. cited above, on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for cutting of 171 nos of trees from Sl. No.1 to 139 and from Sl. No.239 to 252 as per the J.V report submitted by the Forest Range Officer, Balangir Range for construction of Ring Road in Balangir town from 4/210km to 5/450km, 10/165 km to 10/945km & 13/673 km to 14/973 km. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

All the formalities and procedure must be maintained during cutting of trees as per cutting Rules in presence of the concerned forest personnel and staff of D.M., OFDC Ltd. Balangir (C-KL) Division and submit the conversion list of trees through the Forest Range Officer, Balangir Range. Please see that not a single tree should be felled other than the trees as per the joint verification list submitted earlier by the Forest Range Officer, Balangir Range.

Yours faithfully,

Divisional Forest Officer
Balangir Forest Division

✓ Memo No. 3356 /3F-Lease-Dt-13-05-2022
Copy forwarded to the D.M., OFDC Ltd. Balangir (C-KL) Division for information and necessary action, with reference to the Letter No.738 dt.22.02.2022 of the Executive Engineer, (R&B) Division, Balangir and Memo No.242 dt.19.04.2022 of the Forest Range Officer, Balangir Range.

Divisional Forest Officer
Balangir Forest Division

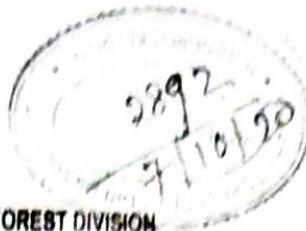
Memo No. _____ /3F-Lease-Dt- _____
Copy forwarded to the Forest Range Officer, Balangir Range for information and necessary action, with reference to the Letter No.738 dt.22.02.2022 of the Executive Engineer, (R&B) Division, Balangir and his Memo No.242 dt.19.04.2022. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint verification list of trees should be felled and report compliance.

4
Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____
Copy forwarded to the Collector & DM, Balangir for information and necessary action.

4
Divisional Forest Officer

Hemanta v. Panda



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA

Phone & Fax 06652-232948 (O), Email - dfobalangir@gmail.com

Letter No. 4/213 /3F-Lease.

Dated, Balangir, the 6th October, 2020.

The Divisional Manager,
OFDC.Ltd., Bolangir (C-KL) Division.

Sub: - Preparation of Estimate for felling of Road side trees and Estimate for compensatory Plantation against 185 nos of trees from Fasad to Balangir (63/00 to 72/00km of N.H-26)

Ref: - This office Memo No.4684 dtd.29.10.2019.

Sir,

In inviting a reference to the Memo No. cited above, on the captioned subject you are requested to prepare estimate for felling of 185 nos of trees for improvement of Fasad – Balangir Road from 63/00 to 72/00 Km of N.H-26.

Further, you are also requested to submit the estimate for compensatory plantation of 10 times of trees felled of the above project to this office for taking further action at this end.

Yours faithfully,

Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____

Copy forwarded to the Assistant Engineer, National Highways. Section-II Balangir Sub Division for information and necessary action.

4
Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease-Dt- _____

Copy forwarded to the Collector and District Magistrate, Balangir for information and necessary action.

4
Divisional Forest Officer
Balangir Forest Division

Hemananta w. Sanku.



36

OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
AT / PO / DIST: - Balangir- ODISHA Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. 7514 /JF-Lease
Dated, Balangir, 07th October, 2023

Divisional Manager
Letter
No. 2329
Date 13/10/23

To,
The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

Sub: - Preparation of Estimate for felling of trees and Estimate for compensatory Plantation against RHS-96 & LHS-92= 188 nos. of trees for road work "Widening and strengthening of the road from single lane to double lane from Salebhata 0.00 km to Agalpur 16.00 Road in the district of Balangir under state plan.

Ref: - This Office Memo No.6755 dt.11.09.2023 and Letter No.3091 dt.16.05.2023 of the Executive Engineer, Bolangir (R&B) Division, Balangir.

Sir,

In inviting to a reference, to the memo nos. & letter No. cited above, on the captioned subject you are requested to prepare estimate for felling of 188 nos. of trees within in 7meter from the centre line for road work "Widening and strengthening of single lane to double lane from Salebhata 0.00 km to Agalpur 16.00 Road in the district of Balangir under state plan.

Further, you are also requested to submit the estimate for compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project to this office for taking further action at this end.

End: As above

Yours faithfully,

Divisional Forest Officer
Balangir Forest Division

Memo No. 7515 /JF-Lease-Dt. 07/10/23
Copy forwarded to the Forest Range Officer, Boisingha Range for information and necessary action. With reference to This Office Memo No 6755 dt.11.09.2023 and Letter No.3091 dt.16.05.2023 of the Executive Engineer, Bolangir (R&B) Division, Balangir.

Divisional Forest Officer
Balangir Forest Division

Memo No. 7516 /JF-Lease-Dt. 07/10/23
Copy forwarded to the Executive Engineer, Bolangir (R&B) Division, Balangir for information and necessary action.

Divisional Forest Officer
Balangir Forest Division

Office of the Divisional Manager,
Balangir (C-KL) Division

Memo no- 3468 Date 18/10/23
copy forwarded to the EOM, Balangir for information & necessary action.

13.10.23
Divisional Manager
Odisha Forest Dev Corporation Ltd
Balangir (C-K L) Division

Hemamata u. Panda



36

OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISIONAT / PO / DIST :- Balangir- ODISHA, Phone & Fax - 06652-232948 (O), Email - dfp.balangir@odisha.gov.inMemo No. 7669 /3F-Lease
Dated, Balangir 11 th October, 2023To
The Superintending Engineer
Balangir (R&B) Division, BalangirSub -
Permission for felling of 328 nos. of road side trees & 90 poles for the work "Improvement and strengthening to Upperjar N.H-26 Road (ODR) via Rengali, Fatamunda, Jalia from 6.000km to 10.000km in the district of Balangir under state plan.Ref -
Sir, Letter No 4921. dated-25.08.2023 from the Superintending Engineer, Balangir (R&B) Division.

With reference to the above cited subject and correspondence, you are hereby requested to contact the Divisional Manager, OFDC Ltd., Balangir (C-KL) Division for felling of 328 nos. of road side trees & 90 poles for the work "Improvement such as widening and strengthening to Upperjar N.H-26 Road (ODR) via Rengali, Fatamunda, Jalia from 6.000km to 10.000km in the district of Balangir under state plan, as per the joint verification report submitted by you.

The permission for felling of the trees is subject to fulfilling the following terms and conditions.

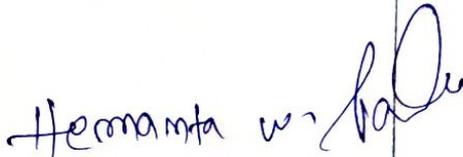
1. The felling of the trees should be done in presence of the Forest Range staff, Balangir (R&B) Division staff & OFDC staff.
2. The conversion list of the trees should be submitted to this office through Range Officer, Balangir Range for its passing and issue of T.T. permit.
3. Property hammer registration should be done in this office as per rules and procedures.
4. The Balangir (R&B) Division/OFDC should see that there should not be any dispute while cutting of the trees. Further they should see that no damage is caused to any property or human/animal life during the course of cutting. The forest department will not be held responsible for any such incident if arises while cutting the trees.
5. This department will not be held responsible for any law and order situation arises regarding compensation payment paid to the land owners/ beneficiaries.
6. It is the sole responsibility of the User Agency i.e., Balangir (R&B) Division to sort out the complaints if arises during felling of the trees. In this connection this department will not be held responsible.
7. The modality of cutting/lifting and disposal of the materials should be finalized between the Balangir (R&B) Division/OFDC before cutting and intimate to this office.
8. Under no circumstances, the Balangir (R&B) Division Staff/OFDC should remove the trees other than the trees as per the list enclosed.
9. The trees beyond the right of way of the aforementioned road must not be felled.
10. Non fulfillment of the above condition will be liable for cancellation of this order.

Yours faithfully,


 Divisional Forest Officer
 Balangir Forest Division
Memo No. 7664 /3F-Lease/ Dated 11/10/23

Copy forwarded to the Divisional Manager, OFDC Ltd., Balangir (C-KL) Division, Balangir for information and necessary action, with reference to letter No.4922 dt.25.08.2023 of the Superintending Engineer, Balangir (R&B) Division. He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost.


 Divisional Forest Officer
 Balangir Forest Division





OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
AT / PO / DIST: - Balangir- ODISHA, Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. 9797 /3F-Lease
Dated, Balangir, 28th December, 2023

To,

The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

Sub:- Preparation of Estimate for felling of Total-375 trees (217 nos. on left side and 158 nos. on Right side) for the work "Improvement such as widening & strengthening of Sainjala-Tikrapada Road (ODR) from 0/00 km to 24/624 km in the district of Balangir under state plan for the year 2023-2024.

Ref: - Letter No.4093 dt.31.10.2023 of the Superintending Engineer, Kantabanji (R&B) Division.

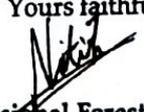
Sir,

With reference to the letter cited above on the captioned subject, you are requested to prepare an estimate for felling of 375 nos. of standing trees for the work "Improvement such as widening & strengthening of Sainjala - Tikrapada Road (ODR) from 0/00 km to 24/624 km in the district of Balangir under state plan for the year 2023-2024.

Furthermore, you are requested to submit the estimate for compensatory plantation for 375 nos. of trees i.e., 02 times (as per F&E department guideline bearing letter No.10F (Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of the number of trees to be felled for the above project to this office for taking further action at this end.

Encl: As above.

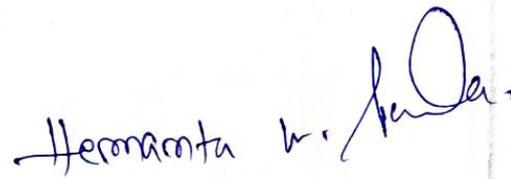
Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. 9798 /3F-Lease-Dt- 28/12/23

Copy forwarded to the Superintending Engineer, Kantabanji (R&B) Division for information and necessary action.


Divisional Forest Officer
Balangir Forest Division





OFFICE OF THE DIVISIONAL FOREST OFFICER: BOLANGIR FOREST DIVISION
 AT/PO/DIST: - Bolangir - ODISHA
 Phone & Fax -06652 - 232948 (O), Email - dfo-balangir@gov.in

Memo No. 5511 /3F-Lease/2021, Date: 7/10/21

To

The Divisional Manager,
 OFDC.Ltd., Bolangir (C-KL) Division.

Sub: Preparation of Estimate for felling of Road side trees and compensatory Plantation against 380 nos of trees of Balangir-Chandanbhati road from 18/000 Km to 31/000 Km under state plan.

Ref: Memo no. 3544, dtd.04.10.2021 of Superintending Engineer, Balangir (R&B) Division.

Sir,

In inviting a reference to the cited memo, on the captioned subject you are requested to prepare estimate for felling of 380 no's of trees for the road work-widening and strengthening of Balangir-Chandanbhati road.

Further, you are also requested to submit the estimate for compensatory plantation of 02 times of trees felled of the above project to this office for taking further action at this end.

Yours faithfully,

Natish
 07/10/21
 Divisional Forest Officer
 Balangir Forest Division

Memo No. _____ /3F-Lease, dtd.

Copy forwarded to the Superintending Engineer, Balangir (R&B) Division, Balangir for information and necessary action.

4
 Divisional Forest Officer
 Balangir Forest Division

memo no 2698 date 8/10/21

Copy forwarded to SDM Bolangir for information and necessary action.

[Signature]
 Divisional Manager
 Forest Dev. Corporation
 Bolangir



Rajendra
22/12/22

OFFICE OF THE DIVISIONAL FOREST OFFICER: BOLANGIR FOREST DIVISION

AT/PO/DIST:- Bolangir - ODISHA

Phone & Fax -06652 - 232948 (O), Email - dfo.bolangir@odisha.gov.in

Memo No.

13F- Lease

Dated Bolangir

th December, 2022

1334
26/12/22

To

The Superintending Engineering
Kantabanji (R&B) Division

Sub - Removal of 424 nos of trees as per the JV Report for "improvement such as widening and strengthening of Chingerbandh to Dandarabahal Road (ODR) from 0/000km to 8/000km (SL to IL) under RIDF XXVI."

Ref- Your office letter No.4356 dt.09.12.2022.
Sir,

In inviting a reference to the letter Nos. cited above on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for cutting of 424 nos of trees as per the JV Report for "improvement such as widening and strengthening of Chingerbandh to Dandarabahal Road (ODR) from 0/000km to 8/000km (SL to IL) under RIDF XXVI."

The removal of the trees is subject to the following terms and condition.

1. The removal of the trees should be done in presence of the Forest / R&B / OFDC Staff.
2. The conversion list of the trees should be submitted to this office through the Forest Range Officer, Patnagarh Range for its passing and issue of T.T.permit.
3. Property hammer registration should be done in this office as per rules and procedure.
4. The R&B Division/OFDC should see that there should not be dispute while cutting of the trees. Further they should see that no damage is caused to any property and human/animal life during the the course of cutting. **The forest department will not be held responsible for any such incident if arise while cutting the trees.**
5. It is the sole responsibility of the User Agency to sort out the complaints if arises during felling of the trees. **In this connection this department will not be held responsible.**
6. The modality of cutting/lifting and disposal of the materials should be finalized between the R&B division/OFDC before cutting and intimate to this office.
7. Under no circumstances, the R&B Staff/OFDC should remove the trees other than the trees as per the list enclosed.
8. Non fulfillment of the above condition will be liable for cancellation of this order.

Yours sincerely,

[Signature]
Divisional Forest Officer
Bolangir Forest Division

Memo No. 9343 13F- Lease Date- 21/12/22

Copy forwarded to the Divisional Manager, OFDC Ltd, Balangir (C-KL) Division, Bolangir for information and necessary action as per the above term and condition. He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost.

[Signature]
Divisional Forest Officer
Bolangir Forest Division

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OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION

AT / PO / DIST: - Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfobalangir@gmail.com

Letter No. 1065 / 3F-Lease.

Dated, Balangir, the 07th March, 2020.

To,

The Divisional Manager,
OFDC.Ltd., Balangir (C-KL) Division.

Sub:-

Submission of Estimate for felling of Road side trees and Estimate for compensatory Plantation against 636 nos of trees from Salebhata to Balangir (From 43/0 to 72/0 of NH-26).

Sir,

In inviting a reference to the subject above, you are requested to submit estimate for felling of 636 nos of trees and also scheme for compensatory plantation for 6360 plants to EE NH under intimation to this Office.

Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. _____ / 3F-Lease-Dt- _____

Copy forwarded to the chief Engineer, National Highways (Odisha), Bhubaneswar / Superintending Engineer, NH Circle, Sambalpur for information and necessary action.

||
Divisional Forest Officer
Balangir Forest Division

Memo No. _____ / 3F-Lease-Dt- _____

Copy Submitted to the Collector and District Magistrate, Balangir for information and necessary action.

||
Divisional Forest Officer
Balangir Forest Division

Memo No 1155 dt 20/03/2020
copy to the SPM, Balangir
for info & No.


Divisional Manager
Odisha Forest Development Corporation
Balangir Division



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OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
 AT - New Bus Terminal (RTO chock) PO / DIST: - Balangir- ODISHA. Email - dfo.balangir@odisha.gov.in

Memo No. 9056 / 3F-Lease
 Dated, Balangir, 06th November, 2024

To,

The Divisional Manager,
 OFDC Ltd., Balangir (C-KL) Division.

Sub:- Preparation of Estimate for felling cost of 703 nos of different species trees & compensatory Avenue Plantation 1406 nos. of trees for the improvement work such as "widening & strengthening of Deogaon-Tikarapada road from 20/427 km to 37/474 km district of Balangir under state plan.

Ref: - Letter No.1231 dt.10.10.2024 of the Asst-Executive Engineer, Balangir (R&B) sub-Division-1.

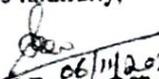
Sir,

With reference to the letter cited above on the captioned subject, you are requested to prepare an estimate for felling of 703 nos. of different species trees for improvement work such as "widening & strengthening of both side (LHS & RHS) from Deogaon to Tikarapada road in the Balangir District under State Plan.

Furthermore, you are requested to submit the estimate for compensatory plantation for 1406 nos. of trees i.e., 02 times (as per F&E department guideline bearing letter No.10F (Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of the number of trees to be felled for the above project to this office for taking further action at this end.

Encl: As above.

Yours faithfully,


 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 9057 / 3F-Lease-Dt- 06/11/24

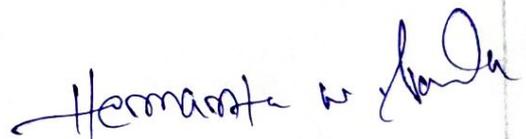
Copy forwarded to the Forest Range Officer Deogaon Range for information and necessary action, with reference to the Letter No.1231 dt.10.10.2024 of the Asst-Executive Engineer, Balangir (R&B) Sub-Division-1

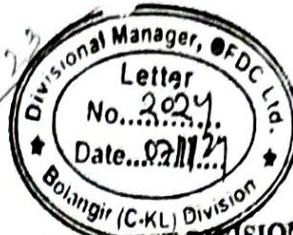

 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 9058 / 3F-Lease-Dt- 06/11/24

Copy forwarded to the Assistant Executive Engineer, Balangir (R&B) Division for information and necessary action.


 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division





OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
 AT - New Bus Terminal (RTO chock) PO / DIST: - Balangir- ODISHA, Email - dfo.balangir@odisha.gov.in

Memo No. 9056 /3F-Lease
 Dated, Balangir, 06th November, 2024

To,

The Divisional Manager,
 OFDC Ltd., Balangir (C-KL) Division.

Sub:- Preparation of Estimate for felling cost of 703nos of different species trees & compensatory Avenue Plantation 1406 nos. of trees for the improvement work such as "widening & strengthening of Deogaon-Tikarapada road from 20/427 km to 37/474 km district of Balangir under state plan.

Ref:- Letter No.1231 dt.10.10.2024 of the Asst-Executive Engineer, Balangir (R&B) sub-Division-1.

Sir,

With reference to the letter cited above on the captioned subject, you are requested to prepare an estimate for felling of 703 nos. of different species trees for improvement work such as "widening & strengthening of both side (LHS & RHS) from Deogaon to Tikarapada road in the Balangir District under State Plan.

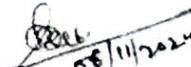
Furthermore, you are requested to submit the estimate for compensatory plantation for 1406 nos. of trees i.e., 02 times (as per F&E department guideline bearing letter No.10F (Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of the number of trees to be felled for the above project to this office for taking further action at this end.

Encl: As above.

Yours faithfully,

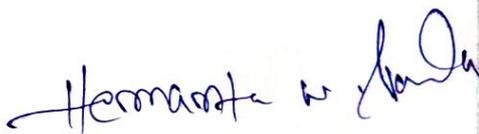

 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 9057 /3F-Lease-Dt- 06/11/24
 Copy forwarded to the Forest Range Officer Deogaon Range for information and necessary action, with reference to the Letter No.1231 dt.10.10.2024 of the Asst-Executive Engineer, Balangir (R&B) Sub-Division-1


 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 9058 /3F-Lease-Dt- 06/11/24
 Copy forwarded to the Assistant Executive Engineer, Balangir (R&B) Division for information and necessary action.


 06/11/2024
 Divisional Forest Officer
 Balangir Forest Division



**OFFICE OF THE DIVISIONAL FOREST OFFICER: BOLANGIR FOREST DIVISION**AT/PO/DIST:- Bolangir - ODISHA
Phone & Fax -06652 - 232948 (O), Email - dfo.bolangir@odisha.gov.in

Memo No.

/3F- Lease

Dated Bolangir

th February, 2023

To

The Superintending Engineer
Kantabanji (R&B) Division

Sub - Removal of 827 nos. of trees for the work "Widening and strengthening of Bolangir-Kantabanji-Bangomunda-Chandotara Road (SH-42) from Ch.75/000 km to 94/440 km under CRIF Scheme.

Ref- Your office letter No.666 dt.16.02.2023.
Sir,

In inviting a reference to the letter No. cited above on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Bolangir (C-KL) Division for cutting of 827 nos. of trees for the work "Widening and strengthening of Bolangir-Kantabanji-Bangomunda-Chandotara Road (SH-42) from Ch.75/000 km to 94/440 km under CRIF Scheme.

The removal of the trees is subject to the following terms and condition.

1. The removal of the trees should be done in presence of the Forest / R&B / OFDC Staff.
2. The conversion list of the trees should be submitted to this office through the Forest Range Officer, Bangomunda Range for its passing and issue of T.T.permit.
3. Property hammer registration should be done in this office as per rules and procedure.
4. The R&B Division/OFDC should see that there should not be dispute while cutting of the trees further they should see that no damage is caused to any property and human/animal life during the the course of cutting. **The forest department will not be held responsible for any such incident if arise while cutting the trees.**
5. It is the sole responsibility of the User Agency to sort out the complaints if arises during felling of the trees. In this connection this department will not be held responsible.
6. The modality of cutting/lifting and disposal of the materials should be finalized between the R&B division/OFDC before cutting and intimate to this office.
7. Under no circumstances, the R&B Staff/OFDC should remove the trees other than the trees as per the list enclosed.
8. Non fulfillment of the above condition will be liable for cancellation of this order.

Yours sincerely,

Divisional Forest Officer
Bolangir Forest DivisionMemo No. 1677 /3F- Lease Date- 01/03/23

Copy forwarded to the Divisional Manager OFDC Ltd, Bolangir (C-KL) Division, Bolangir for information and necessary action, as per the above term and condition, with reference to letter No. 666 dt.16.02.2023. of the Superintending Engineer, Kantabanji (R&B) Division. **He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost**
Encl: Trees list.

Divisional Forest Officer
Bolangir Forest Division

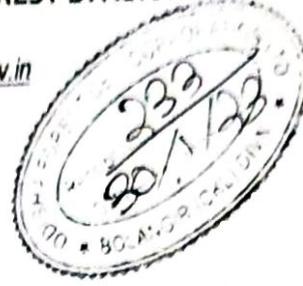
Memo No. _____ /3F- Lease Date- _____

Copy forwarded to the Forest Range Officer, Bangomunda Range for information and necessary action.

Divisional Forest Officer
Bolangir Forest Division

**OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION**

AT / PO / DIST :- Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.inMemo No. _____ /3F-Lease,
Dated, Balangir _____th January, 2023

To,

**The Superintending Engineer
Kantabanji (R&B) Division
Kantabanji**

Sub: - Submission of Conversion list of 1096 nos of road side standing trees for the work: "Widening & Strengthening of Patnagarh-Padampur Road (MDR-36) from 0/000 km to 21/150 km for the year 2022-23.

Ref: - Your letter No.148, dated.12.01.2023.
Sir,

In inviting a reference to the letter No. cited above on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for felling of 1096 nos of road side standing trees for the work: "Widening & Strengthening of Patnagarh-Padampur Road (MDR-36) from 0/000 km to 21/150 km for the year 2022-23. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of 1096 nos of road side standing trees as allowed should be submitted to this office through the Forest Range Officer, Patnagarh Range. The work should be done in presence of the OFDC staff, the Forest Range Officer, Patnagarh Range and concerned Forest personnel. All concern should sign on the conversion list with certificate on each page stating "Certified that the conversion of the tree is made before us."

Please note that the trees other than the trees which have been allowed for the conversion should not be felled. Also no log should be shifted from the stump site and stacking should not be done until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.

Yours faithfully

Divisional Forest Officer
Balangir Forest DivisionMemo No. 676 /3F-Lease, Date- 27/01/23

Copy forwarded to the Divisional Manager, OFDC Ltd, Balangir (C-KL) Division, Balangir for information and necessary action, with reference to letter No.148, dt.12.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost.

Encl: Joint Enumeration Sheet 01 copy.

Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease, Dated- _____

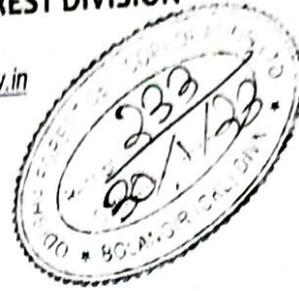
Copy forwarded to the Forest Range Officer, Patnagarh Range for information and necessary action, with reference to letter No.148, dt.12.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint verification list of trees should be felled and report compliance.

Divisional Forest Officer

**OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION**

AT / PO / DIST :- Balangir- ODISHA
Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. _____ /3F-Lease,
Dated, Balangir _____th January, 2023



To,

The Superintending Engineer
Kantabanji (R&B) Division
Kantabanji

Sub: - Submission of Conversion list of 1096 nos of road side standing trees for the work: "Widening & Strengthening of Patnagarh-Padampur Road (MDR-36) from 0/000 km to 21/150 km for the year 2022-23.

Ref: - Your letter No.148, dated.12.01.2023.

Sir,

In inviting a reference to the letter No. cited above on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for felling of 1096 nos of road side standing trees for the work: "Widening & Strengthening of Patnagarh-Padampur Road (MDR-36) from 0/000 km to 21/150 km for the year 2022-23. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of 1096 nos of road side standing trees as allowed should be submitted to this office through the Forest Range Officer, Patnagarh Range. The work should be done in presence of the OFDC staff, the Forest Range Officer, Patnagarh Range and concerned Forest personnel. All concern should sign on the conversion list with certificate on each page stating "Certified that the conversion of the tree is made before us."

Please note that the trees other than the trees which have been allowed for the conversion should not be felled. Also no log should be shifted from the stump site and stacking should not be done until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.

Yours faithfully


Divisional Forest Officer
Balangir Forest Division

Memo No. 676 /3F-Lease, Date- 27/01/23

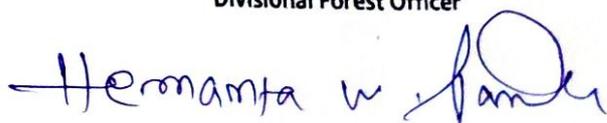
Copy forwarded to the Divisional Manager, OFDC Ltd, Balangir (C-KL) Division, Balangir for information and necessary action, with reference to letter No.148, dt.12.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost.
Encl: Joint Enumeration Sheet 01 copy.


Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease, Dated- _____

Copy forwarded to the Forest Range Officer, Patnagarh Range for information and necessary action, with reference to letter No.148, dt.12.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint verification list of trees should be felled and report compliance.


Divisional Forest Officer





OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION
 AT / PO / DIST :- Balangir- ODISHA, Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo. No. 5898 /3F Lease
 Dated, Balangir 05 August, 2023

To

**The Divisional Manager,
 OFDC Ltd., Balangir (C- KL) Division**

Sub:- Issue of felling order of 1364 nos of different Species trees, 202 Sapling & 4 Bamboo clumps for proposed by-pass road from Charbhata to Satighat NH-59 for the year 2023-24.

Ref:- Letter No.2562, dated-24.07.2023 from the Divisional Manager of OFDC Ltd., Balangir (C-KL) Division.

Sir,

In inviting a reference to the letter No. cited above on the captioned subject, you are here by allowed for cutting of 1364 nos of different Species trees, 202 Sapling & 4 Bamboo clumps for proposed by-pass road from Charbhata to Satighat NH-59 for the year 2023-24. The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of 1364 nos of different Species trees, 202 Sapling & 4 Bamboo clumps as allowed should be submitted to this office through the Forest Range Officer, Titilagarh Range. The work should be done in the presence of the forest staff deputed by the Range Officer. All concerned parties should sign the conversion list with a certificate on each page stating, "Certified that the conversion of the tree was made before us."

Please note that the trees other than the trees which have been allowed for the conversion should not be felled. Also no log should be shifted from the stump site and stacking should not be done until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under relevant Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.

Yours faithfully

Nitin
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 5899 /3F-Lease, Dated 05/08/23

Copy forwarded to the Forest Range Officer, Titilagarh Range for information and necessary action. He is instructed to attend the spot during felling of aforesaid trees and report compliance.

Nitin
 Divisional Forest Officer
 Balangir Forest Division

Memo No. 5900 /3F-Lease, Date 05/08/23

Copy forwarded to the Executive Engineer, N.H Division, Balangir for information and necessary action.

Nitin
 Divisional Forest Officer
 Balangir Forest Division

Aernanta w. Jada



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OFFICE OF THE DIVISIONAL FOREST OFFICER: BOLANGIR FOREST DIVISION

AT/PO/DIST:- Bolangir - ODISHA

Phone & Fax -06652 - 232948 (O), Email - dfobalangir@gmail.com


 Memo No. 4080 13F - Lease.

 Dated, Bolangir, 30 th July, 2021

To

 The Divisional Manager,
 OFDC. Ltd, Bolangir (C-KL) Division.

Sub - Preparation of Estimate for felling of trees and Avenue plantation for the work:- Construction of road from KM 0/0 to 72/0 Km of NH- 26 such as 4 Lane from Km 0/0 to 21/0 (Bargarh to Barpali) and Widening & Strengthening of double lane with paved shoulder from Km 21/0 Km (Barpali to Bolangir) in the state of Odisha on EPC mode.

Ref : Letter No.1439 W/E Dtd 14.07.2021. of Executive Engineer N.H. Division, Bolangir.

Sir,

In inviting a reference to the Memo No. cited above, on the captioned subject you are requested to prepare estimate for felling of 1400 no's of trees for improvement of Fasad - Bolangir Road from 63/00 Km to 72/00. Km Fasad to madhiapali of N.H.-26.

Further, you are also requested to submit the estimate for compensatory plantation of 02 times of trees felled of the above project to this Office for taking further action at this end.

Yours faithfully,

 Divisional Forest Officer
 Bolangir Forest Division

Memo No. _____ 3F Lease Date _____

Copy forwarded to the Executive Engineer N.H. Division, Bolangir for information and necessary action.

 Divisional Forest Officer
 Bolangir Forest Division

Memo No. _____ 3F Lease Date _____

Copy forwarded to the Collector and District Magistrate, Bolangir for information and necessary action.

 Divisional Forest Officer
 Bolangir Forest Division



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OFFICE OF THE DIVISIONAL FOREST OFFICER : BALANGIR FOREST DIVISION

AT / PO / DIST :- Balangir- ODISHA

Phone & Fax - 06652-232948 (O), Email - dfo.balangir@odisha.gov.in

Memo No. _____ /3F-Lease,

Dated, Balangir _____th January, 2023

To,

The Superintending Engineer
Kantabanji (R&B) Division
Kantabanji

Sub: ~~Submission of Conversion list of 1608 nos of road side standing trees for the work (Widening & Strengthening of Patnagarh-Khaprakhoh-Harishankar Road (MDR-37) from 0/000 km to 28/900 km for the year 2022-23.~~

Ref:- Your letter No.103, dated.09.01.2023.

Sir,

In inviting a reference to the letter No. cited above on the captioned subject, you are here by requested to contact with the D.M., OFDC Ltd. Balangir (C-KL) Division for felling of **1608 nos of road side standing trees for the work: "Widening & Strengthening of Patnagarh-Khaprakhoh-Harishankar Road (MDR-37) from 0/000 km to 28/900 km for the year 2022-23.** The facsimile of the property Hammer mark should be submitted to this Office for registration etc.

The list of the conversion of **1608 nos of road side standing trees** as allowed should be submitted to this office through the Forest Range Officer, Patnagarh Range. The work should be done in presence of the OFDC staff, the Forest Range Officer, Patnagarh Range and concerned Forest personnel. All concern should sign on the conversion list with certificate on each page stating **"Certified that the conversion of the tree is made before us."**

Please note that the trees other than the trees which have been allowed for the conversion ~~should not be felled. Also no log should be shifted from the stump site and stacking should not be done~~ until the same is verified by the appropriate authority duly authorized by the undersigned. Any deviation regarding felling of trees is liable to be punished under Forest Act/Rules.

Please ensure that during the felling of trees, no loss of lives or any damage of properties at any cost should happen. Hence, please take all sorts of precautionary measures. **For any lapses in this regard, the undersigned or Forest Department shall not be held responsible.**

Yours faithfully


Divisional Forest Officer
Balangir Forest Division

✓ Memo No. 667 /3F-Lease, Date- 27/01/23

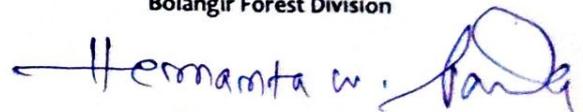
Copy forwarded to the Divisional Manager, OFDC Ltd, Balangir (C-KL) Division, Balangir for information and necessary action, with reference to letter No.103, dt.09.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is requested to prepare estimate for the felling of trees and compensatory plantation of 02 times (as per F&E department guideline bearing letter No.10F(Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of trees felled of the above project. Necessary steps can be taken after getting the estimated cost.
Encl: Joint Enumeration Sheet 01 copy.


Divisional Forest Officer
Balangir Forest Division

Memo No. _____ /3F-Lease, Dated- _____

Copy forwarded to the Forest Range Officer, Patnagarh Range for information and necessary action, with reference to letter No.103, dt.09.01.2023 of the Superintending Engineer, Kantabanji (R&B) Division. He is instructed to attend the spot during cutting of trees and also see that no trees other than the joint verification list of trees should be felled and report compliance.

4
Divisional Forest Officer
Balangir Forest Division


Hemanta W. Panda



OFFICE OF THE DIVISIONAL FOREST OFFICER: BALANGIR FOREST DIVISION
AT / PO / DIST: - Balangir- ODISHA, Phone & Fax - 06652-232948 (O), Email - dfo.balangir@ofdc.ltd

Memo No. 9724 /3F-Lease
Dated, Balangir, 28th December, 2023

To,

The Divisional Manager,
OFDC Ltd., Balangir (C-KL) Division.

Sub:-

Preparation of Estimate for felling of Total-1949 trees (499nos.on left side and 558nos. on Right side & 475 nos. left side Plantation and 417nos. on right side Plantation trees) for the work "Improvement such as widening & strengthening of Kantabanji-Gudighat-Tikrapara (ODR) Road from 0/00 km to 25/659 km in the district of Balangir under state plan for the year 2023-2024.

Ref: -

Letter No.4962 dt.20.12.2023 of the Superintending Engineer, Kantabanji (R&B) Division.

Sir,

With reference to the letter cited above on the captioned subject, you are requested to prepare an estimate for felling of 1949 nos. of standing trees for the work "Improvement such as widening & strengthening of Kantabanji-Gudighat-Tikrapara (ODR) Road from 0/00 km to 25/659 km in the district of Balangir under state plan for the year 2023-2024.

Furthermore, you are requested to submit the estimate for compensatory plantation for 1949 nos. of trees i.e., 02 times (as per F&E department guideline bearing letter No.10F (Cons) 87/2007-5066F&E dt.11.03.2010 and Communicated Memo No.13248/F&E dt.11.06.2018) of the number of trees to be felled for the above project to this office for taking further action at this end.

Encl: As above.

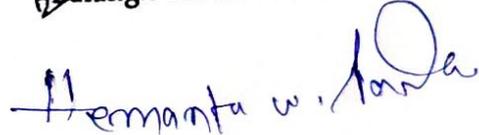
Yours faithfully,


Divisional Forest Officer
Balangir Forest Division

Memo No. 9725 /3F-Lease-Dt- 28/12/23

Copy forwarded to the Superintending Engineer, Kantabanji (R&B) Division for information and necessary action.


Divisional Forest Officer
Balangir Forest Division


Hemanta W. Panda